## <u>In the National Company Law Tribunal, New Delhi</u> <u>Registrar</u>

CP No. 187/2016

SECTION OF THE COMPANIES ACT: 391 (2) & 394

## In the matter of:

M/s. Superlative Products Pvt. Ltd.

..... Petitioner

Order deliver on 18.07.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s)

Shri Dilip Singh, Advocate

Ms. Reeta Pandey, Advocate

For Regional Director

Shri Manish Raj, Company Prosecutor

For official Liquidator

Ms. Chetana Kandpal, Company Prosecutor

## **ORDER**

OL has filed its report on 17.5.2017.

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Two copies of RD report which was filed before Hon'ble High Court of Delhi has been filed by RD office. The report is in old format and not addressed to the NCLT.

The representative of RD is directed file original RD report.

The representative of RD requested for two weeks time to file original RD report

List the matter on 01.08.2017.

— Sd — (Shiv Ram Bairwa) Registrar